

**Shiv Gopal Mishra,
Registrar General,
High Court of
Judicature
at Patna.**



**शिव गोपाल मिश्र,
महानिबंधक,
पटना उच्च न्यायालय,
पटना।**

Letter No 37112 / File No. XXIV-63-2016/ A.D.(Apptt.)

Dated, Patna the 23rd April, 2026

To,

The Director, Bihar Judicial Academy, Gaighat, Patna

Sub : Regarding involvement of Bihar Judicial Academy in sensitization of Principal Judge, Family Court on regular basis.

Sir,

In inviting a reference to this Court's letter no- 31259 dated- 07.04.2026, on the subject noted above, I am directed to say that no response has been offered in compliance of the aforesaid letter relating to 40 hour training programme for Principal Judge, Family Courts of Bihar for enhancing sensitivity and capacity in dealing with family disputes and uploading a compilation of important judgements of the Hon'ble Supreme Court of India and various High Courts on Family Law matters on the official website of the Academy.

I, therefore, request you to submit action taken report in the matter abovesaid, as the same is to be placed before Hon'ble Court.

This may be treated as most urgent.

Yours faithfully

Registrar General

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